

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF FINANCIAL SERVICES

LOK SABHA
UNSTARRED QUESTION NO: 3391

TO BE ANSWERED ON THE 4TH AUGUST, 2017 / SHRAVANA 13, 1939 (SAKA)

DEBT RECOVERY TRIBUNALS

QUESTION

3391: SHRI S.P. MUDDAHANUME GOWDA:

Will the Minister of FINANCE be pleased to state:

- (a) the total number of Debt Recovery Tribunals (DRTs) functioning at present in the country;
- (b) whether the Government has decided to open six more DRTs to reduce the burden of increasing number of debt cases and if so, the details thereof along with the reasons for delay in opening of new DRTs; and
- (c) the time by which these are likely to be opened, State/UT-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI SANTOSH KUMAR GANGWAR)

- (a) : At present 39 DRTs are functioning in the country.
- (b)&(c): Government had decided to open six new DRTs at Ernakulam (Kerala), Bengaluru (Karnataka), Hyderabad (Telangana), Dehradun (Uttarakhand), Chandigarh (UT) and Siliguri (West Bengal). All these DRTs have already been established and started functioning in the financial year 2016-17.
